

Annexure – 6

**Name of the Corporate Debtor: Tenny Jose Limited; Date of Commencement of liquidation: 16.12.2022; List of stakeholders as on: 31.03.2023
List of Operational Creditors (other than Workmen, Employees and Government Dues)**

Sl. No	Name of Creditor	Details of Claim received			Details of Claim Admitted							Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected												Amount of claim under verification
1	Korea Trade Insurance Corporation	10.01.2023	21,96,45,635	21,96,45,635																			
2	Peter Cremer GMPH	23.01.2023	16,665,552.42	16,665,552.42																			
3	Mohandas Associates	23.02.2023	2,38,470.00	2,38,470.00																			

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